

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.12.2020

NOTICE

Take notice that the following matters listed on 11.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar Navdeep Singh Suhag- R1 Anup Kumr-R2 to R15 Siddhant Kant-R16
2.	Comp. App. (AT) (Ins) No. 808 of 2020	Vishal Ghisulal Jain Through Authorised representative Tanushree Jashant Patil Vs. Union Bank of India	Sowmya Saikumar	

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By Order

**-sd/-
Registrar**